

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No.677 of 2020**

Noushad Ansari @ Moushad Ansari Appellant
Versus

1. The State of Jharkhand
2. Raju Oraon Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Appellant : Mr. Abhay Kumar Mishra, Advocate
For the State :

05/17.04.2021 Heard Mr. Abhay Kumar Mishra, learned counsel for the appellant.

This criminal appeal has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 23rd April, 2021.

(Sanjay Kumar Dwivedi, J.)

Anit